

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 2424-2425/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAPPU @ GHANSHAYAM ETC.
)

Respondent(s)

Date : 18-03-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

Mr. Deepak Goel, AOR
Ms. Harshita Meheshwari, Adv.
Ms. Alka Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records have been received.

Four weeks time is given to the Id. Counsel for the parties to file the additional documents, if any. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

PRADIP Y. LADEKAR
Registrar

MG